

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 61 of 2012 & IA-280 of 2012

And

Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 11th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr.Amit Kapur,
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1
Ms. Swapna Seshadri
Amicus Curiae

ORDER

Post these matters for further hearing on **10.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**